

always ready to pay the money. It has just got to be asked for.

SHRI T. BODRA: May I know whose responsibility it is to make payment of compensation to the people whose lands have been acquired?

SHRI SHAH NAWAZ KHAN: The State Governments.

RECRUITMENT OF ADIBASI CANDIDATES ON THE SOUTH-EASTERN RAILWAY

*213. SHRI T. BODRA: Will the Minister for RAILWAYS be pleased to state:

(a) the total number of applications received by Government from the Adibasi candidates for appointment to class III and class IV posts on the South-Eastern Railway during the period from 1st April, 1956 to 31st March, 1957; and

(b) the total number of Adibasi candidates recruited for these posts during the same period?

THE DEPUTY MINISTER FOR RAILWAYS (SHRI SHAH NAWAZ KHAN) :

(a)	Class III	..	710
	Class IV	..	256
(b)	Class III	..	142
	Class IV	..	233

SHRI T. BODRA: May I know whether any circular has been sent to the authorities of the South Eastern Railway asking them to fill up all the vacancies reserved for the scheduled tribes in all honesty?

MR. CHAIRMAN: In all honesty?

SHRI SHAH NAWAZ KHAN: It is always the constant endeavour of the Railway Ministry to give as many vacancies to the scheduled tribes as they are entitled to. Sometimes our difficulty is that we do not find suitable candidates but we are doing our best, and the Chairmen of all the

Railway Service Commissions have been instructed accordingly.

SHRI R. U. AGNIBHOJ: How many members are there on the Railway Service Commissions from the scheduled castes and scheduled tribes?

SHRI JAGJIVAN RAM: Till very recently there was one Scheduled Caste Member on the Calcutta Commission, but he has now retired. At present there is none.

SHRI T. BODRA: May I know the number and date of the circular issuing instructions to the railways asking them to fill up all the reserved vacancies with scheduled tribes?

SHRI SHAH NAWAZ KHAN: Generally the numbers and dates of such circular letters are not given. If, however, the hon. Member is interested to that extent, if he comes to my office, I will try to help him as much as I can.

SHRI SONUSINGDHANSING PATIL: What are the precise things which come under the term 'suitability'?

SHRI SHAH NAWAZ KHAN: Educational standard, personality, etc.

SHRI J ASP AT ROY KAPOOR: May I know whether such circulars as were referred to by Mr. Bodra are treated as confidential and secret circulars by the Ministers?

SHRI JAGJIVAN RAM: Sometimes they are. So far as Government orders about the reservation of seats in the services for the scheduled castes and scheduled tribes are concerned, there is nothing confidential about them. But at times when we feel that some more attention should have been paid to this question, we issue departmental circulars which it will not be quite desirable to make public in all cases.

SHEI JASPAT ROY KAPOOR: Since such circulars are in pursuance of the general policy of the Government, if they are given wide publicity, it will create more confidence among the scheduled castes and scheduled tribes. In view of this, does not the hon. Minister consider it more desirable to give wider publicity to these circulars?

SHRI JAGJIVAN RAM: Where we feel that it is necessary to give publicity, we do give publicity. Some circulars are published but not all.

SHRI T. BODRA: May I know whether any statements are called for from the various railway authorities from time to time by the Railway Ministry to find out whether these instructions are being carried out?

SHRI JAGJIVAN RAM: Such statements are called for. Very recently the Chairmen of the Railway Service Commissions were here, and their attention was especially drawn to this aspect.

SHRI T. BODRA: Is it quarterly, six-monthly or yearly?

MR. CHAIRMAN: Periodically.

PAYMENT OF COMPENSATION TO ADIBASIS FOR THE ACQUISITION OF THEIR LANDS FOR THE CONSTRUCTION OF A RAILWAY LINE

*214. SHRI T. BODRA: Will the Minister for RAILWAYS be pleased to state:

(a) the total amount of compensation paid to the Adibasis whose lands were acquired for the construction of a double railway line over the Muri-Chandil-Rajakharswan-Rourkela section on the South-Eastern Railway; and

(b) the total area of land so acquired?

THE DEPUTY MINISTER FOR LWAYS (SHRI SHAH NAWAZ KHAN) : (a) Presumably the Hon'ble Member is referring to the doubling between Sini-Kandra and Rourkela-Manoharpur. All disbursements of compensation money are made by the Land Acquisition Officer. Since awards have not been received, the required information is not available.

(b) The information is being collected.

SHRI T. BODRA: Are the Railway Ministry aware that in many cases of these acquisitions, the Adibasi people whose lands have been acquired from time to time, have not been given adequate compensation and, if so, what steps the Railway Ministry are going to take to see that adequate compensation is being paid to such people?

SHRI SHAH NAWAZ KHAN: As I stated a short while ago, the acquisition of land is done through the Land Acquisition Officer who is a State Government employee. The compensation for the lands acquired is paid through the State Governments. As far as our Ministry is concerned, as soon as a demand is made upon us, we make payment. But anyhow, we will draw the attention of the State Governments to the need for the prompt payment of compensation to Adibasis whose lands have been acquired.

SHRI R. U. AGNIBHOJ: Will Government expedite this by dispensing with the channel of the State Governments and directly paying the compensation to the cultivators in order to avoid delay?

SHRI JAGJIVAN RAM: It is not possible, because the whole procedure of land acquisition is a State subject, and we have to do that through the State Government agency. But we will draw the attention of the State Government to the need for expediting this matter.